

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 17 /Confdl./2018
II-3-1/2018

Bilaspur, dated the 18th January, 2018

The following Senior Civil Judges, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their offices:-

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Jagmohan Shankar Patel, II Civil Judge Class-I	Bilaspur	Akaltara	Janjgir-Champa	Civil Judge Class-I
2.	Smt. Kiran Thawait, Secretary, District Legal Services Authority	Kawardha	Durg	Durg	IV Civil Judge Class-I
3.	Shri Shailesh Sharma, Secretary, District Legal Services Authority	Bilaspur	Raipur	Raipur	II Civil Judge Class-I
4.	Smt. Chhaya Singh, Civil Judge Class-I	Akaltara	Bilaspur	Bilaspur	II Civil Judge Class-I
5.	Shri Vivek Garg, Secretary, District Legal Services Authority	Raigarh	Raigarh	Raigarh	I Addl. Judge to the Court of I Civil Judge Class-I, Raigarh
6.	Shri Devendra Sahu, Secretary, District Legal Services Authority	Baloda-Bazar	Durg	Durg	V Civil Judge Class-I

BY ORDER OF THE HIGH COURT


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

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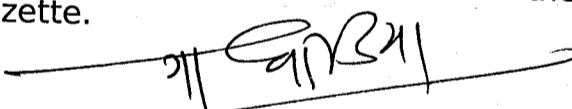
Copy forwarded to: -

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17)
 - i) Shri Jagmohan Shankar Patel, II Civil Judge Class-I, Bilaspur,
 - ii) Shri Shailesh Sharma, Secretary, District Legal Services Authority, Bilaspur,
 - iii) Smt. Chhaya Singh, Civil Judge Class-I, Akaltara,
 - iv) Shri Vivek Garg, Secretary, District Legal Services Authority, Raigarh,

for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 01.02.2018.
- (18)
 - i) Smt. Kiran Thawait, Secretary, District Legal Services Authority, Kawardha,
 - ii) Shri Devendra Sahu, Secretary, District Legal Services Authority, Baloda-Bazar,

for information and compliance. He/She is directed to take charge at his/her new place of posting on 01.02.2018 in the forenoon positively.

- (19) District & Sessions Judge, Baloda-Bazar/ Bilaspur/ Janjgir-Champa/ Kabirdham at Kawardha for information. He is requested to impress upon the transferred Officer(s) that if the transferred officer(s) is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer(s) to this Registry.
- (20) District & Sessions Judge, Balod/ Bemetera/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Jashpur at Jashpurnagar/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (21) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./Judicial/ O/o R.G. and E/Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (27) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (29) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ O/o R.G./ Record Room (Admn.)/ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL
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